

COURT-II

BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal no.99 and 104 of 2014

Dated : 3rd December, 2014

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of

Appeal no. 99 of 2014

Haryana Power Purchase Center ...Appellant(s)
Versus

Central Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s) : **Mr. M.G. Ramachandran**
Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s) : **Mr. Saurabh Mishra for R-1**
Mr. Anand K. Srivastava for R-11
Mr. Rahul Dhawan for R-12 & 13
Mr. Anand K. Ganesan and
Ms. Mandakini Ghosh for R-14

Appeal no. 104 of 2014

Ajmer Vidyut Vitran Nigam Ltd. & Ors. ...Appellant(s)
Versus

Central Electricity Regulatory Commission
& Ors. ...Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : **Mr. Saurabh Mishra for R-1**
Mr. G. Umopathy for R-3
Mr. Anand K. Srivastava for R-8
Mr. Rahul Dhawan for R-9 & 10
Mr. Anand K. Ganesan and
Ms. Mandakini Ghosh for R-14

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ORDER

The Learned Counsel for the Appellant in Appeal no. 99 of 2014 prays for adjournment of this Appeal on personal grounds and the same is not opposed by the Learned Counsel for the Respondents.

Post the matter for further hearing on **28.01.2015.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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